

Inequalities in the pace of development and diffusion of technical benefits

1740. SHRI MANOHAR LAL SAINI : Will the Minister of INDUSTRY be pleased to state :

(a) whether there is need to reduce the regional inequalities in the pace of development and in the diffusion of technological benefits ;

(b) if so, what are the reasons that large scale public and private sector industries do not come up in the backward areas and does backwardness recognises State boundaries ; and

(c) if not, how it is proposed to remove the regional inequalities ?

THE MINISTER OF INDUSTRY (SHRI NARAYAN DATT TIWARI) :

(a) Yes, Sir.

(b) and (c) Government are aware that the handicaps faced in industrialising backward areas include absence of adequate infrastructure, resources availability and size of market, inadequate technical and skill development and absence of entrepreneurial mativation. Accordingly, entrepreneurship development programmes, technical training programmes, project consultancy and technical advice and adequate credit flow etc. are part of the Government's strategy to assist entrepreneurs in all sectors. While to primary responsibility for industrial development of backward areas rests with the States concerned, the Central Government offers several fiscal incentives and technical assistance such as concessional finance, capital subsidy, tax incentives, hire purchase of machinery, project consultancy etc.

1741. SHRI MANOHAR LAL SAINI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that unmanipulated traffic signals in Delhi have provided

easy hunting places for the dacoits and unsocial elements ;

(b) whether Government have taken and decision to either man all the traffic signals or do away with them ; and

(c) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR) : (a) to (c) No complaint has been received nor has any incident been reported to the Police to indicate that the traffic points/signals provide easy hunting places for the dacoits and unsocial elements. It is not practicable to post traffic police personnel at every traffic point signal.

Cancellation of Hindustan Lever's letter of intent

1742. SHRI SUSHIL BHATTACHARYA : Will the Minister of INDUSTRY be pleased to state the reasons that led to the cancellation of Hindustan Lever's letter of intent for the manufacture of concrete additives in West Bengal under the Industries (Development and Regulation) Act, which was granted to the company in September 1981 to enter into this field, when licences were issued to it for other plans to diversify its manufacture including poly cotton fabric shirts and Dicamba Herbicide in the Kandla Free Trade Zone in Gujarat ?

THE MINISTER OF INDUSTRY (SHRI NARAYAN DATT TIWARI) : A letter of intent dated 28-9-1981 granted to M/s. Hindustan Lever Limited, Bombay for setting up an Industrial Unit in District Midnapore in the State of West Bengal for the manufacture of Concrete Additives was cancelled by the Ministry of Chemicals & Fertilizers with effect from 29-3-1983, as the company intimated them that introduction of Concrete Additives in the Indian Market was not presently feasible and that it would not be possible for the company, for the present, to implement the project,

Letters of intent for setting up two Industrial Units in Kandla Free Trade Zone were issued by the Ministry of Commerce to M/s. Hindustan Lever Limited—one on 23-12-1982 (since converted into an Industrial Licence by Secretariat for Industrial Approvals on 28-5-1983) for the manufacture of Shirts made of poly cotton fabrics, and the other on 20-5-1983 for the manufacture of Dicamba Herbicide.

Licence for diesel engine

1743. SHRI SUSHIL BHATTACHARYA : Will the Minister of INDUSTRY be pleased to state whether Government are considering giving licence for manufacturing diesel engines to a private firm like Hindustan Levers instead of manufacturing them in the public undertakings ?

THE MINISTER OF INDUSTRY (SHRI NARAYAN DATT TIWARI) : M/s Hindustan Levers have submitted an application for the manufacture of Diesel Engine with 100% Export obligation which is under consideration of the Government. No proposal from any public sector has been received for manufacture of Diesel Engine for 100% export.

राज्यों में लोक आयुक्तों की नियुक्तियां

1744. श्री राम लाल राही : क्या गृह मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को इस बात की जानकारी है कि अनेक राज्यों में लोक आयुक्तों की नियुक्ति की गई थी; और

(ख) यदि हां तो उन राज्यों के नाम क्या हैं जिनमें लोक आयुक्त प्रभावी ढंग से काम कर रहे हैं ?

गृह मन्त्रालय में राज्य मन्त्री (श्री निहार रंजन तास्कर) : (क) जी हां ।

(ख) राज्यों में लोकायुक्तों की संस्थाओं के कार्यकरण की केन्द्रीय सरकार द्वारा कोई पुनरीक्षा नहीं की गई है ।

Modernisation of Rourkela Steel Plant

1745. SHRIMATI JAYANTI PATNAIK : Will the Minister of STEEL AND MINES be pleased to state :

(a) the estimated cost of modernisation programme of the Rourkela Steel Plant ;

(b) the year in which the modernisation programme of the Steel Plant started ;

(c) the year by which the modernisation work of the Rourkela Steel Plant is expected to be completed ; and

(d) the progress made so far in completing the modernisation programme of Rourkela Steel Plant ?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL AND MINES (SHRI (N.K.P. SALVE) : (a) to (d) Modernisation of Rourkela Steel Plant is under consideration of the Government. The cost estimates and other details would be known only after the proposal is finalised. Work on the modernisation of the plant would start only after an investment decision is taken.

Scheme to Control Environment

1746. SHRI K. MALLANNA : Will the PRIME MINISTER be pleased to state :

(a) whether Government have recently framed schemes for control of environment in the country ;

(b) if so, the details regarding the scheme as well as areas, State-wise, that have been covered under this scheme ;